Schifflies India Limited

<u>List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016</u> (Version 2: Pursuant to claims received and updated as on 28 March 2023)

Amount in INR

SI No.	Category of Creditor	Summary of (Claim Received	Summary of	Claim Admitted	Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditors	-	1	-	-	-	-	-	1	NA
	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	•	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,59,47,98,257	2	1,59,47,98,257		-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
	Operational creditors (Employees)	-	-	-	-	-		-	6	NA
7	Operational creditors (Government Dues)	5	15,39,80,815	5	15,39,80,815	-	•	-	7	NA
	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	Total	4	1614993013	2	1,59,47,98,257	•		2,01,94,756		

Notes:

- 1. Amount admitted may undergo change incase the Resolution Professional comes across any additional evidence/document, warranting such change in admitted amount.
- 2. The Security interest against the amount claimed may undergo change in case the Resolution Professional comes across any additional evidence/document, warranting such change.
- 3. As per Regulation 14 of CIRP Regulations -

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

							Annex	ure 1						
Name	of Corporate Debt	or : Schifflies In	dia Limited			Date of Comm	encement of CIF	RP: 21 October 2	2022	(Version 2: Purs	suant to claims rece	eived and updated as	s on 28 March 202	23)
					List	of Secured Fin	ancial Creditor I	belonging to any	class of creditor				,	Amount in INR
SI No	. Name of creditor	Details of o	claim received			Details of claim Admitted			Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if	
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of voting	contingent	mutual dues that	not admitted	under verification	any
				admitted	claim	covered by	covered by	related party?	Share in COC if	claim	may be set off			
					security Guarantee applicable interest									
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Total		-	-					_	_	-	-	-	

Name of	Corporate Debtor Schiffl	ies India Limited			Date of Commenceme	Annexu ent of CIRP : 21 C			(Version 2: Purs	uant to claims recei	ved and update	d as on 28 March 2	2023)
					List of Unsecured Fi	nancial Creditor	belonging to any	class of creditor					Amount in INR
SI No.	Name of creditor	Details of o	claim received		Details	of claim Admitte	d		Amount of	Amount of any	Amount of	Amount of claim	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount	Whether	% of voting	contingent	mutual dues that		under verification	
				admitted		covered by Guarantee	related party?	Share in COC if applicable	claim	may be set off	admitted		
-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Total			-		-		-	-	-	-	-	•

Name of Corporate Debtor: Schifflies India Limited Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

SI No.	Name of creditor	Details of	claim received			Details of claim Admitt	ed			Amount of	Amount of any	Amount of		Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	claim not admitted	under verification	any
1	State Bank of India	18 Nov 2022	1,42,71,07,595	1,42,71,07,595	Credit Facilities Comprising CC and Term Loan	Note 1	Note 2	No	89.49%	-	-	-		NA
2	Central Bank of India	25 Nov 2022	16,76,90,662	16,76,90,662	Cash Credit Limit				10.51%					NA
	Total	•	159,47,98,257	159,47,98,257					100.00%	-	•	•	-	

Note 1: Security interest is currently under verification.

Note 2: Guarantee details are currently under verification.

Name of	f Corporate Debtor : Schiffli	es India Limited			Date of C	Annexure of ommencement of		ober 2022	(Versio	n 2: Pursuant to clair	ns received and upd	ated as on 28 Marc	h 2023)
			ι	ist of Unsecured Fir	nancial Creditor (Othe	er than the finar	icial credito	r belonging to an	y class of credi	tor)			Amount in INR
SI No.	No. Name of creditor Details of claim received				Details of o	claim Admitted			Amount of	Amount of any	Amount of claim	Amount of claim	
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Whether	% of voting	contingent	mutual dues that	not admitted	under verification	
				admitted		covered by	related	Share in COC if	claim	may be set off			
						Guarantee	party?	applicable					
	-	-	-	-	-		1	-		-	-	-	-
													i

Total

Name of (Corporate Debtor : Schifflie	s India Limitod			Date		exure 5 ment of CIRP 21 O	otobor 2022	(Vorsion	2: Pursuant to claims	received and undate	nd as on 28 March	2023)
Name of	corporate Debtor . Scinnie	S IIIuia Liiiiteu			Date	e or commencer	nent of one 21 o	CLOBEL 2022	(Version	2. I di Suant to Cianna	received and update	ed as on 20 Maro r	1 2020)
					List	of Operational	Creditors (Work	men)					
							(******	,					Amount in INR
SI No.	Name of authourised	Name of Workman	Details of o	claim received	Details of claim Admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
	representative If any		Date of receipt	Amount claimed	Amount of	Nature of	Whether	% of voting	contingent claim	mutual dues that	under verification	not admitted	any
					claim	claim	related party?	Share in COC if		may be set off			
					admitted			applicable					
-	-	-	-	·	-	-	-	-	-	i	-	-	-
	Total								-	-	-	_	

	Annexure 6	
Name of Corporate Debtor : Schifflies India Limited	Date of Commencement of CIRP 21 October 2022	(Version 2: Pursuant to claims received and updated as on 28 March 2023)

List of Operational Creditors (Employees dues)

SI No.	Name of	Name of Employees	Details of o	laim received		Details of claim A	dmitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
	authourised representative If		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting Share in COC if		mutual dues that may be set off	under verification	not admitted	any
	any						party?	applicable		•			
-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Ţ	otal		-	-					-	-		-

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

List of Operational Creditors (Employees dues)

Amount in INR

16 Nov 2022 53,37,042 16 Jan 2023 1,48,57,714 -

Name of Corporate Debtor : Schifflies India Limited

SI No.	Department	Government	Details of o	claim received		Details of	claim Admitte	ed	Amount	Amount of any	Amount of claim	Amount of claim	Remarks, if
			Date of receipt	Amount claimed		Nature	Whether	% of voting	of	mutual dues that	under	not admitted	any
					admitted	of claim	related party?	Share in COC	conting ent	may be set off	verification		
							p	applicable	claim				
1	Employees State Insurance Co	ESI Corpn – Kerala State	16 Nov 2022	53,37,042.00	53,37,042.00	ESI	No.						
2	Asstt. Commissioner of Customs	Central Govt Customs	16 Jan 2023	1,48,57,714.00	1,48,57,714.00	Custome Duty	No.						
3.	HSIDC	Haryana State	20 March 2023	1,37,13,477.00	1,37,13,477.00	Premium	No.						
4.	Municipal Corpn of Kochi	Kerala State	24 March 2023	4,02,95,428.00	4,02,95,428.00	Local Taxes	No.						
5.	Income Tax Department	Central Govt.	24 March 2023	7,97,77,154.00	7,97,77,154.00	Income Tax	No.						
	Total			15,39,80,815.00						-	-		-

Name of Corporate Debtor : Schifflies India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 31 January 2023)

List of operational Creditors (Other than Workmen and Employees and Government dues)

6	il No.	Name of creditor	Dotails of	claim received		Dot	tails of claim Admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if any
-	i NO.	Name of Cleuitor	Details of	Ciaiiii receiveu		Det	ians of claim Admitted								Remarks, it ally
											contingent	mutual dues	claim not	claim under	
			Date of	Amount claimed	Amount of	Nature of claim	Amount covered by	Amount	Whether	% of voting	claim	that may be set	admitted	verification	
			receipt		claim admitted		security interest	covered by	related	Share in COC		off			
			roodipt		olailli aalillitoa		Society interest	Guarantee	party?	if applicable		•			
								Guarantee	party	ii applicable					
															l
	-	=	-	-	=	-	-	-	-	-	ı		=	-	NA
		Total		•			-	-		-				-	-

Name of Corporate Debtor : Schifflies India Limited Date of Commencement of CIRP : 21 October 2022

(Version 2: Pursuant to claims received and updated as on 31 January 2023)

List of other Creditors (Other than Financial Creditors and Operational Creditors)

SI No	. Name of creditor	Details of cla	aim received		Details of claim Admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if
		Date of receipt	Amount claimed		Nature of claim					mutual dues that			_
				admitted		by security interest	by Guarantee	related party?		may be set off	admitted	verification	
-	-	-	-	-	-	-	-	-	-	-	-	-	NA
	Total		-										

Security Interest

Name of Corporate Debtor : Schifflies India Limited

Date of Commencement of CIRP: 21 October 2022

List of Financial Creditors

(Version 2: Pursuant to claims received and updated as on 31 January 2023)

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim	Security as per form C	Security interest admitted
				admitted		
1	State Bank of India				Primary Security for Fund Based Working Capital Limits All the Current Assets of the Company (Pari-Passu Charge with Central Bank of	Security interest under verification
		Cash Credit / Term Loan	1,42,71,07,595	1,42,71,07,595		
					Primary Security for Term Loans All the Fixed Assets of the Company.	
					·	
					Company's Land and Building situated at Block No.6, Survey No.321, Muri- Thrikkakkara, Firka-Thirvakulam, Village – Thrikkakkara North, Sub-district –	
					Edappally, Taluk – Kanayannur, District Ernakulam, Kerala State being part of KIN	
					FRA Hi Tech Park, Kalamassery, Kochi.	
					Collateral Security for entire credit facilities	
					Entire Fixed Assets of the Company – Present & Future at Plot No.59, Sector 4, IMT Manesar, Gurgaon (Now Gurugram) {Pari-Passu Charge with Central Bank of	
					India - in Credit facilities , 85% share of State Bank of India & 15% share of	
					Central Bank of India}	
					Plot No.244, Village Thrikakara North, Ernakulam, Cochin {in Credit facilities,	
					85% share of State Bank of India & 15% share of Central Bank of India}	
					Company's Land and Building situated at Block No.6, Survey No.321, Muri-	
					Thrikkakkara, Firka-Thirvakulam, Village – Thrikkakkara North, Sub-district –	
					Edappally, Taluk – Kanayannur, District Ernakulam, Kerala State being part of	
					KIN FRA Hi Tech Park, Kalamassery, Kochi.	
					Personal Guarantees of	
					Mr K M Sebastine Smt. Nileena Sebastine	
					Sint. Nileena Sepastine	
2	Central Bank of India	Cash Credit	16,76,90,662		Land & Building at Plot No.59, Sector 4, IMT Manesar, Gurgaon.(Pari-Passu	Security interest under verification
					Share with State Bank of India).	
					Land & Building at Plot No.244, Village Thrikakara North, Ernakulam, Cochin.	
					(Pari-Passu Share with State Bank of India)	
					Property at Edavilangu, Thrissur, KERALA.	
					Personal Guarantees of	
					Mr K M Sebastine	
					Smt. Nileena Sebastine	
	Total		1 50 47 00 257	1 50 47 00 257		
	Total		1,59,47,98,257	1,59,47,98,257		